- (b) whether it is a fact that these objects may be sold at a later stage;
- (c) whether it is also a fact that Air India is considering to rent-out its headquarters at Mumbai; and
- (d) if so, the details thereof and to what extent Air India would be able to ease its financial stress?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) Yes, Sir. Air India proposes to offer unused area of Air India Building at Nariman Point, Mumbai on lease. Lease rental is expected to generate some revenue.

Action against cash strapped Kingfisher Airlines

1729. SHRI PRABHAT JHA:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the former Director General of Civil Aviation (DGCA) had prepared an official note for taking action against cash strapped Kingfisher Airlines on safety grounds and that note has gone missing;
 - (b) if so, the details thereof;
- (c) whether former DGCA has represented the Ministry along with the copy of note;
- (d) If so, the details thereof along with the action taken against the said airline;
- (e) whether Government will probe into the missing note of former DGCA and fix responsibility in this regard; and
 - (f) If not, the reasons for compromise with the irregularities?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) to (f) A copy of the letter dated 14.07.2012 from former DGCA Shri E.K.

Bharat Bhushan, addressed to the then DGCA with a copy thereof to the Cabinet Secretary and Secretary, M/o Civil Aviation has been received in this Ministry through Cabinet Secretariat on 08.08.2012. The details in this regard are being verified in consultation with DGCA.

Improvement in infrastructural facilities at Uttar Pradesh Airports

†1730. SHRI VEER SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government proposes to bring improvements in infrastructural facilities at the airports in Uttar Pradesh; and
 - (b) if so, the details thereof and the amount earmarked for this purpose?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. New Civil Enclaves at the Defence Aerodrome at Agra, Kanpur and Bareilly and a civil apron as well as expansion of existing Terminal Building at Civil Enclave, Gorakhpur are being planned by AAI subject to transfer of land and 'No Objection' by Indian Air Force/Ministry of Defence and the State Government of Uttar Pradesh.

Funds for water sanitation facilities

1731. SHRI TARUN VIJAY: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of villages which still do not have drinking water and sanitation facility in North Eastern States, Uttarakhand, Himachal Pradesh, J and K, Punjab, West Bengal and Bihar; and
- (b) the details of Government plans to provide drinking water and sanitation facilities to all the States along with the plan outlay for it and the time-frame thereof?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): (a) As per the data reported by the States on the online Integrated Management Information System (IMIS) of the Ministry (as on 1.4.2012) the number of habitations which are partially covered or have some drinking water sources with quality problems in the North Eastern States, Uttarakhand, Himachal Pradesh, J and K, Punjab, West Bengal and Bihar are given in Statement-I (*See* below)

Sanitation coverage in the rural areas of the country with a view to create open defecation free Gram Panchayats with a clean environment is done under

[†] Original notice of the question was received in Hindi.